

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No. 486/NG Dated : 24-07-2019

Subject: - Engagement of retired Officers/officials of High Court and District Courts for weeding out old records.

In addition to the officials/ officers engaged vide High Court Order 1581 dated 28.03.2019, the services of following retired Officers/officials of the High Court and District Courts of Jammu province are hereby engaged for weeding out old records, physical verification and proper arrangement and pagination of Court files as also for conducting quantity check of the digitized Court record of Jammu Wing of the High Court: -

S. No.	Name of the retired Officer/official	Designation
1.	Nasib Singh	Deputy Registrar
2.	RamLal	Bench Secretary
3.	Beli Ram Sharma	Assistant Registrar
4.	Wazir Ahmad tak	Accounts Officer
5.	Surinder Singh	Section Officer
6.	Jafar Ali Nehvi	Head Assistant
7.	Romesh Chander	Head assistant
8.	Sham Lal	Senior Assistant
9.	Radha Krishan	Senior Assistant
10.	Romesh Chander	Process server
11.	Hans Raj	Process server
12.	Bhola Nath	Orderly

The engagement of services of the above named officers /officials shall be subject to the following stipulations:

- The engagement shall be, in the first instance for period of three months subject to review after every one month and a report in this regard shall be furnished by the concerned Registrar Judicial to the undersigned.*
- The concerned Registrar Judicial shall evaluate and evolve effective supervisory mechanism to monitor the work and performance of the retired working employees to ensure optimum utilization of their working capacity.*
- The engaged retired employees shall be paid fixed remuneration in the following manner: -*
 - Retired Gazetted Employees: Rs. 30,000/ per month.**
 - Non Gazetted officials other than Class-IV Employees: Rs. 25,000/ per month.**
 - Class-IV Employees: Rs. 15,000/ per month.**

4. The above said remunerations are lump sum in nature and no other amount shall be payable and allowances/facilities such as transport etc. shall not be admissible.

By order;

(Sanjay Dhar)
Registrar General
24.7.19

No: 10615-33/NG /NG
Copy to:-

Dated 24-07-2019

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Her Ladyship.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Registrar Rules, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court Wing, Jammu
- ✓ 5. Central Project Coordinator, e-Courts, High Court of J&K, Jammu for uploading the same on the website.
6. Chief Accounts Officer, High Court Main Wing, Srinagar.
7. Accounts Officer, High Court Wing, Jammu
.....for information and necessary action
8. S/Shri _____
...for immediate compliance and with the direction to report before the Registrar Judicial, High Court Wing, Jammu.
9. Order Book.

Registrar General
24.7.19